

**DAILY REPORT OF PREVENTIVE MEASURES FOR COMBATING THE IMPENDING THREAT
OF NOVEL CORONA VIRUS**

Date – 21st March 2020

1. All the members of the core team as well as the other officers of the registry assembled in the chamber of Hon'ble The Chief Justice at 10.30 A.M. and apprised his lordship with following facts:-
 - a. Sanitization of all the courts rooms including furniture and wooden railings was carried out .
 - b. Seven more crows were found dead at different places in the High Court campus and same were taken away by the team of Animal Husbandry department for conducting requisite tests.
 - c. All official residences of The Hon'ble Judges have been sanitized. The private residences of Hon'ble Judges have been assured to be sanitized today.
 - d. One dead crow is reported to be found in the campus of The Hon'ble Chief Justice's residence which was also taken away by the officials of Animal Husbandry department.
 - e. His lordship was pleased to constitute a committee consisting of Sri Pranaw Shankar (Additional Director, BJA Patna) and Sri Ankur Gupta (Deputy Director, BJA, Patna) to obtain report from all the judgeships of the State of Bihar regarding dropping of dead crows / birds in and around the premises of civil courts.
 - f. Hon'ble The Chief Justice, after having come to know the aforesaid facts, expressed desire to inspect the entire campus of the Patna High Court. Thereafter, His

lordship along with the president of Advocates' association and the members of registry inspected the premises of The Patna High Courts. His lordship also inspected the outside areas adjacent to Court premises.

- g. During the course of inspection, Hon'ble The Chief Justice visited the PHC of high Court campus and inquired about the patients visiting the OPD. It was reported that about hundred patients, mostly suffering from cold and cough are coming for treatment. Considering the sensitivity of the situation, the security officials were directed to allow entry to only those persons who are having duly issued id card.
- h. His Lordship also visited the garage situated in the campus. Having seen the scrap items to be auctioned, the Registrar Establishment was directed to get the bidding work completed at earliest.
- i. While surveying the Court campus, His lordship met with the team of doctors from the Animal Husbandry department, who were present in the parking area. The team comprised of doctors namely Dr. Sanjay Kumar Sinha (Joint Director, headquarter – mobile no. 9835277016), Dr. K.S. Sharmam (junior research officer, institute of animal health and production) and Dr. Upendra Kumar (junior research officer). His lordship enquired about the cause behind the death of crows and precautions to be taken. It was apprised that disease such as Ranikhet and Bird Flu may be the cause behind the death of crows and sanitization of campus was emphasized upon.
- j. His lordship also visited the area outside the gate no.4 of the High court where the Bar Council building and the new building is under construction. His lordship was

pleased to direct the Registrar, Establishment to ensure the get the 'electric connection' within two days.

- k. His lordship also asked the president, Bar association Sri Yogesh Chandra Verma to get all tea and juice shops, situated in front of the bar council building, closed.
- l. His lordship also directed the Registrar establishment to get the dilapidated quarters near the gate no. 4 fenced. His lordship also directed the registrar establishment to put up the file of the proposed building plan on newly acquired land, adjacent to the High Court campus near gate No. 4.
- m. During the visit, his lordship also noticed a dead crow lying near the wall of gate no.4 which was immediately collected by the team of Animal husbandry department for conducting test.
- n. On the direction of Hon'ble The Chief justice, the local residents were called upon and sensitized about the prevailing conditions. They were also asked to maintain hygiene and cleanliness and other measures for protecting themselves.
- o. His lordship was also pleased to direct the Registrar, Esatblisheemnt to get all the urinals covered near the gate no.4.
- p. His lordship also visited the hall of the Advocates' association. Then, his lordship moved to The Museum of The Patna High Court. His lordship instructed to make the in-charge of library Smt Vandana Sinha as the in charge of museum and maintain it in spick and span condition.
- q. At 01 P.M., His lordship had a video conferencing with the judicial officers of all judgeships. The officers were impressed upon to dispose of the bail applications

expeditiously, judiciously and fearlessly. It was also said that the district judges will have discretion, with prior permission of their respective Hon'ble inspecting judges, to schedule the working hours of civil courts as per the demand of situation.

- r. His lordship also impressed upon that all the judicial officers shall ensure and make full use of technology in dispensation of their judicial work.
- s. It was also apprised by Dr. Umesh Pradhan (In charge of Patna High Court PHC) that one officer of the registry of High Court has been diagnosed as suspected case of Covid 19 with some similar symptoms and referred to Tata ward at PMCH for confirmation. It was also reported that the suspect was having a travel-history to Andaman-Nicobar.
- t. It is to be noted here that letters from different judgeships throughout the state of Bihar have been sent to this court in compliance to the direction issued by his lordship during his video conferencing relating to Covid 19. The copies of reports received through mails are appended herewith. However, in substance all the reports say that preventive measures in all the district judgeships are being taken seriously. Awareness programmes are being conducted through PLVs, District legal service authorities to prevent the spreading of impending threat of Covid 19.